

(20)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON

02.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/137/IB/2018
PETITION NUMBER : TCP/385/IB/2017
NAME OF THE PETITIONER(S) : KITEC INDUSTRIES INDIA PVT LTD
NAME OF THE RESPONDENTS : EMMANUEL ENGINEERING PVT LTD
UNDER SECTION : 33(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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V. Venkatasubramanian Counsel for Liquidator

M. Rama Krishna Rao I.O.B., TU MARKET BR

J. Venkatasubramanian for HDPC LTD

ORDER

Counsel for the Liquidator present. No representation on behalf of the Respondents 1, 2 & 3. Officials for the Respondents 4 & 5 are present, they are directed to file reply on the next date of hearing. **The Registry** is directed to issue notice to the Respondents 1, 2 & 3. Counsel for the Liquidator is also directed to send private notice to the Respondents 1, 2 & 3 and file proof of service along with an affidavit on the next date of hearing. Put up on **21.08.2018 at 10.30 A.M.**

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(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)